

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 397 OF 2018 &
IA NOS. 934, 1895 OF 2018 &
IA NO. 1581 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Essar Power Transmission Company Limited ... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Pallav Mongia
Mr. Abhinav Goyal for R-3

Mr. Ravi Sharma for R-7

ORDER

IA No. 1581 of 2019

(Application for condonation of delay in filing rejoinder)

For the reasons set out in the application, delay of 13 days in filing the rejoinder is condoned.

Application is disposed of.

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Pleadings are complete.

List the matter for hearing on **17.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson